

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 430
IA/25/ND/2021 in CP/88/ND/2021

IN THE MATTER OF:

Mr. Rajan Goel	...	Applicant
Versus		
Chaman Products Pvt Ltd	...	Respondent

Under Section 241-242

Order delivered on 16.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Aayush Agarwala, Mr. Kunj Mehra,
	Advs.
For the Respondent	: Mr. Saurabh Kalia, Adv.

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is
adjourned to **28.05.2024**.

-SD-
(Court Officer)